

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4334

ANSWERED ON:18.12.2014

EXPENDITURE UNDER MGNREGS

Ajmal Shri Sirajuddin;Ering Shri Ninong;Kher Smt. Kirron;Maurya Shri Keshav Prasad;Rajesh Shri M. B.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details and number of assets created under Mahatma Gandhi National Rural Employment Guarantee Scheme in the country including Assam during each of the last three years and the current year, State/UT-wise;
- (b) the number of Scheduled Castes/ Scheduled Tribes and Other Backward Class households provided employment under MGNREGS during the said period, State/UT-wise;
- (c) the number of total households provided 100 days of employment during the said period, State/UT-wise;
- (d) the details of the States/UTs which have not conducted social audit properly and the reaction of the Government thereto;
- (e) whether some difficulties have been faced in providing 50 additional days wage employment to Scheduled Tribes as beneficiaries of Forest Rights Act;
- (f) if so, the details thereof and the steps taken by the Government to remove these difficulties; and
- (g) whether the budgetary allocation for MGNREGS has been reduced, if so, the details thereof and reasons therefor?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

- (a); The number of works taken up under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the States/UTs including Assam during the last three years and the current year is indicated in Annexure -I.
- (b): State/UT-wise details of Scheduled Castes/Scheduled Tribes (SCs/STs) households provided employment during the last three years and the current year are given in the Annexure-II. However, the data of other Backward Class households is not separately recorded in the MGNREGA database.
- (c): State/UT-wise details of households who completed 100 days of employment during the last three years and the current year are indicated in the Annexure-III.
- (d) Except in Andhra Pradesh, Telengana, Sikkim and Chhattisgarh, the Social Audits in other States are not done as per the Audit of Scheme Rules 2011 issued under the MGNREG Act 2005. A special scheme for strengthening Social Audits is currently under implementation to improve the quality of social audits.
- (f): The provision of an additional 50 days of wage employment to the beneficiaries of the Forest Rights Act has been communicated to all States. Till date, 2,21,161 beneficiaries are registered for taking this benefit. No State has expressed any difficulty in providing this facility. However the progr of registration has been sluggish in some States like Andhra Pradesh, Maharashtra and Odisha. The proress is monitored regularly with the States.
- (g):No, Madam. The allocation for the MGNREGA in the Budget Estimates (BE) for 2014-15 has been enhanced to Rs.34,000 crore against the last year`s BE of Rs.33,000 crore.